## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI



OΛ NO. 425/2002 MA NO. 417/2002

New Delhi, this the 19th day of February, 2002

HON'BLE SH. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

- 1. All India CPWD (MRM) Karamchari Sangathan through its President, 4823, Balbir Nagar Extn., Gali No.13, Shahdara, Delhi-32.
- 2. Vijay Kumar
  S/o Sh. Daya Ram
  C/o All India Central P.W.D. (MRM)
  Karamchari Sangathan,
  4823, Balbir Nagar Extn.,
  Gali No.13, Shahdara, Delhi-32.
  (By Advocate: Sh. Rajesh Singh proxy for
  Naresh Kaushik)

Versus

- 1. D.G. of Works CPWD, Nirman Bhawan, New Delhi.
- 2. The superintending Engineer, Coordination Circle (Elect.) CPWD, 4th Floor, I.P.Bhavan, New Delhi.
- 3. The Executive Engineer, B Division, CPWD, 1.P.Bhavan, New Delhi.

## ORDER (ORAL)

S.R. Adige, VC (A),

After we had heard applicants' counsel for some time, he prayed for and was granted permission to withdraw the OA with liberty granted to applicant No.2 to file a separate OA highlighting his individual grievance. Giving liberty to applicant No.2 Sh. Vijay Kumar as above, the OA is dismissed as withdrawn.

( KULDIP SINGH )
Member (J)

(S.R. ADIGE)
Vice Chairman (A)

'sd'